GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3717 TO BE ANSWERED ON MARCH 18, 2021

PMAY IN RAJASTHAN

NO. 3717. SHRI SUMEDHANAND SARASWATI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of residential units constructed/which were to be constructed in Rajasthan under the Pradhan Mantri Awas Yojana during each of the last three years including the current financial year along with the details thereof;
- (b) the details of criteria and rules set to become the beneficiary of the said yojana; and
- (c) the details of the residential units constructed in Rajasthan during the last three years along with the funds allocated for the said purpose, location/district-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a): A total of 2,16,724 houses have been sanctioned in State of Rajasthan under Pradhan Mantri Awas Yojana Urban (PMAY-U). The details of houses sanctioned during each of the last three years including the current financial year are at Annexure-I.
- (b): The eligibility criteria for selection of beneficiaries under PMAY-U are as under:
 - (i) A beneficiary family will comprise husband, wife, unmarried sons and / or unmarried daughters. An adult earning member (irrespective of marital status) can be treated as a separate household.
 - (ii) Income eligibility of the household under the scheme for Economically Weaker Section (EWS) is up to ₹3,00,000, for Low Income Group(LIG) from ₹3,00,001 to ₹6,00,000, for Middle Income Group (MIG)–I from ₹6,00,001 to ₹12,00,000 and MIG-II from ₹12,00,001 to ₹18,00,000.

- (iii) The beneficiary family should not own a pucca house (an all weather dwelling unit) either in his/ her name or in the name of any member of his/ her family in any part of India.
- (iv) Further, such person with pucca house having built-up area less than 21 square meter (sqm.) may be included for enhancement of existing dwelling units upto 30 sqm.
- (c): District-wise details of houses constructed under PMAY-Uq in the State of Rajasthan along with Central Assistance released during the last three years are at Annexure-II.

Details of houses sanctioned during each of the last three years Including current year in the state of Rajasthan under PMAY-U

SI. No.	Particulars	No. of Houses Sanctioned
1	Houses Sanctioned up to FY 2017-18	1,02,555
2	Houses Sanctioned in FY 2018-19	55,811
3	Houses Sanctioned in FY 2019-20	34,262
4	Houses Sanctioned in FY 2020-21	24,096
5	Cumulative Houses Sanctioned	2,16,724

Details of district-wise houses constructed along with Central Assistance Released during last three years FY 2018-19 to 2020-21 in the State of Rajasthan under PMAY-U

S. No.	District Name	No. of houses completed	Central AssistanceReleased (₹ in crore)
1	Ajmer	3,184	48.44
2	Alwar	6,929	141.04
3	Banswara	353	6.36
4	Baran	466	14.13
5	Barmer	1,111	7.01
6	Bharatpur	389	8.48
7	Bhilwara	4,392	75.61
8	Bikaner	1,750	32.04
9	Bundi	234	8.86
10	Chittorgarh	1,854	18.65
11	Churu	457	3.03
12	Dausa	195	4.22
13	Dhaulpur	41	0.71
14	Dungarpur	181	4.04
15	Ganganagar	2,264	40.76
16	Hanumangarh	851	17.93
17	Jaipur	32,631	670.5
18	Jaisalmer	2,208	0.64
19	Jalor	349	5.83
20	Jhalawar	331	6.7
21	Jhunjhunun	271	7.3
22	Jodhpur	6,084	94.51
23	Karauli	36	0.9
24	Kota	6,034	71.61
25	Nagaur	756	12.19
26	Pali	1,184	12.98
27	Pratapgarh	370	5.03
28	Rajsamand	258	5.02
29	Sawai Madhopur	351	3.01
30	Sikar	2,619	47
31	Sirohi	599	3.69
32	Tonk	198	4.18
33	Udaipur	3,204	52.92